

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1708
TO BE ANSWERED ON 16.03.2022

STATUS OF AWAS PLUS PORTAL OF PMAY-G

1708 DR. SASMIT PATRA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) how many times the AWAS Plus Portal of PMAY-G was opened in the last five years for States to add their data, the details thereof, date-wise and State-wise;
- (b) the reasons for which the AWAS Plus Portal of PMAY-G has not been opened for the States in the last few years; and
- (c) when is the AWAS Plus Portal of PMAY-G again expected to be opened for the States?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (c) In order to achieve “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households with an overall target to construct 2.95 crore pucca houses with basic amenities. On the basis of housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC) 2011, the beneficiaries are identified under PMAY-G from SECC 2011 database and Awaas+ survey conducted by the Ministry of Rural Development through States/UTs.

The number of eligible beneficiaries available through SECC, 2011 database currently stands at 2.15 crore (approx.). In order to fill the gap of approx. 80 lakh houses between the overall target of PMAY-G i.e. 2.95 crore houses and beneficiaries available through SECC data i.e. 2.15 crore houses, the Awaas+ survey was done.

The Awaas+ survey for all States/UTs was started in January, 2018 with the initial deadline of 31st March, 2018. The deadline was extended 4 times till 30th June 2018, 30th September 2018, 30th November 2018 and finally till 7th March, 2019. Owing to Cyclone affected/natural calamities affected and certain reasonable and justified circumstances, special windows were granted to some States for registration of additional houses on Awaas+. The details of the same are given below:

Name of State	No. of days for which Awaas+ window was opened	Reasons for opening the window
Odisha	Total 30 days window from 27.08.2019 to 10.09.2019 &	To capture and upload details of households affected by FANI cyclone in 14 affected

	25.09.2019 to 09.10.2019	districts.
Tamil Nadu	15 days window from 26.08.2019 to 09.09.2019	To capture and upload details of households affected by Gaja cyclone in 12 affected districts.
Maharashtra	Total 15 days window from 16.09.2019 to 24.09.2019 & 04.11.2019 to 11.11.2019	To capture and upload details of households affected by floods in 13 districts.
Karnataka	Approval for one time synchronization of data of left out households from State's MIS to Awaas+ database given on 13 th January, 2022.	The State completed the exercise of identification of left out beneficiaries on the State's own portal and not on Awaas+. The exercise was completed within the deadline given for Awaas+ i.e. till 07.03.2019. Therefore, the State was allowed to synchronize data captured till 07.03.2019 from State's portal to Awaas+.

The objective of Awaas+ exercise was identification of households, who though are eligible for assistance under PMAY-G as per the parameters specified under SECC-2011 but have not been included in the list of eligible beneficiaries in SECC database due various reasons. This exercise has already been completed by states after granting multiple extensions. There is no plan to open the Awaas+ portal in general for re-survey now.
